

HIGH COURT OF MANIPUR

AT IMPHAL

ORDER

Imphal, the 5th August, 2025

No. HCM/MJS/T-1/92-Estt./ **15811** : In the interest of smooth administration of High Court and District Courts and in view of release of Shri Nongthombam Keertichand Singh, MJS Grade-I Officer upon his appointment as Secretary (Judicial), Judicial Division, Law & Legislative Affairs Department, Manipur on deputation basis vide order No. APPT-1-2025-DP-DP dt. 01.08.2025 issued by Department of Personnel and Administrative Reforms (Personnel Division), Government of Manipur, the High Court of Manipur in exercise of the powers conferred under Article 235 of the Constitution of India, is pleased to order the transfer, posting and assignment of additional charge in respect of the following Manipur Judicial Service Officers as under, with immediate effect:

Sl. No.	Name of the Judicial Officer	Present Posting	New Posting	Additional Charge
(I)	(II)	(III)	(IV)	(V)
1.	Shri Samom Ibjen	District & Sessions Judge, Thoubal	District & Sessions Judge, Bishnupur	i/c Judge, Family Court, Bishnupur
2.	Smt. Monalisa Maibam	Special Judge (ND & PS), Manipur	Registrar (Vigilance), High Court of Manipur	-
3.	Ms. Athokpam Shanta Devi	Registrar (Vigilance), High Court of Manipur	Special Judge (ND & PS), Manipur	-
4.	Shri Nepram Sonykumar	Presiding Officer, Revenue/MAC/ Co-operative Tribunal, Manipur	District & Sessions Judge, Thoubal	i/c Judge, Family Court, Thoubal
5.	Shri Salam Samarjeet Singh	Addl. District & Sessions Judge (FTC), Manipur East	-	i/c Presiding Officer, Revenue/ MAC/Co-operative Tribunal, Manipur

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The handing and taking over shall proceed as follows:

1. Shri Nepram Sonykumar, on being transferred, shall hand over the charge of Presiding Officer, Revenue/ MAC/Co-operative Tribunal, Manipur to Shri Salam Samarjeet Singh, Addl. District & Sessions Judge (FTC), Manipur East, and proceed to take charge of District & Sessions Judge, Thoubal and additional charge of Judge, Family Court, Thoubal from Shri Samom Ibjen. Shri Nepram Sonykumar shall be the first mover.
Shri Salam Samarjeet Singh, shall hold additional charge of Presiding Officer, Revenue/ MAC/Co-operative Tribunal, Manipur in addition to his normal duties.
2. Shri Samom Ibjen, upon being relieved, shall proceed to take charge of District & Sessions Judge, Bishnupur and additional charge of Judge, Family Court, Bishnupur from Shri Yumkham Rother, District & Sessions Judge, Imphal West who is holding in-charge of District & Sessions Judge, Bishnupur and additional charge of Judge, Family Court, Bishnupur.
3. Smt. Monalisa Maibam, on being transferred, shall hand over the charge of Special Judge (ND & PS), Manipur to Smt. Masana Evangeline Panmei, Judge, Special Court (NDPS) (FTC), Manipur, and proceed to take charge of Registrar (Vigilance), High Court of Manipur from Ms. Athokpam Shanta Devi, who upon being relieved, shall then proceed to take charge of Special Judge (ND & PS), Manipur from Smt. Masana Evangeline Panmei.

The handing over and taking over of charge shall be completed on or before 12th August, 2025.

By Order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR GENERAL,
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Manipur.
5. The Accountant General (A&E), Manipur.
6. The Commissioner (Law), Government of Manipur.
7. All the District & Sessions Judges/Judges, Family Courts/Judges, NDPS/NDPS(FTC)/Presiding Officers/Special Judges/Addl. District & Sessions Judges (FTCs)/Addl. Sessions Judge,(FTC) CAW/Member Secretary, MASLSA/Secretary, HCLSC.
8. All the Registrars, High Court of Manipur.
9. Director of Prosecution, Manipur.
10. Government Advocate, High Court of Manipur.
11. Deputy Solicitor General of India, High Court of Manipur.
12. President, High Court Bar Association, Manipur.
13. President, All Manipur Bar Association.
14. The Director, Management Information System (MIS), Govt. of Manipur.
15. The Joint Director, Manipur Judicial Academy.
16. All the Joint Registrars, High Court of Manipur.
17. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)/Addl. Member Secretary, MASLSA/Secretary, DLSAs.
18. All JMFCs/Civil Judges (Jr. Divn.)/Deputy Member Secretary, MASLSA/Principal Magistrates, JJBs/AO, Imphal East.
19. All the Deputy Registrars, High Court of Manipur.
20. Deputy Secretary (GAD/DDO), Government of Manipur.
21. Persons concerned.
22. The System Analyst, High Court of Manipur.
--- for uploading the same in official website of this Registry.
23. The Superintendent (Estt.-II), High Court of Manipur.
24. Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR